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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 58/2018 in CP No. 394 & 395/2016 CP(TCAA) No. 55 & 56/ HDB/2017
NAME OF THE COMPANY	Gencom Valley Tech Parks & Incubators Pvt Ltd. (Demerger Co.) & MN Takshila Industries Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Subash R3 to R5.	Adv.	9849056556	
M. Sandeep	Adv. R-5	8886119292	M. Sandeep

**ORDER**

IA 58/2018 is listed today for hearing.

List the matter on 20.08.2018.

  
**Member (J)**

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